

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 12.02.2016

OA No. 291/00062/2016

Mr. S.S. Ola, counsel for applicant.

Having heard the learned counsel for the applicant, having gone through the record with his valuable assistance, the main Original Application is disposed of with the direction to the respondent no. 2 to decide the representation dated 16.11.2015 (Annexure A/1) given by the applicant and to take appropriate action in accordance with law, by a reasoned and speaking order within a period of three months from the date of receipt of a copy of this order.



(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER



(JUSTICE M. S. SULLAR)
JUDICIAL MEMBER

Kumawat